

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1065/2020

This the 26th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Bhavna Langer; Age: 44 years, W/o Sh. Naveen Gupta, R/o H. No. 302, Sector-2, Channi Himmat, Jammu

.....Applicant

(Advocate:- Mr. Anirudh Sharma vice Mr. Rahul Pant, Sr. Advocate)

Versus

1. State of Jammu and Kashmir, through Commissioner/Secretary to Government, Health & Medical Education Department, Jammu and Kashmir Government, Civil Secretariat, Srinagar.
2. J&K Public Service Commission Solina, Rambagh, Srinagar (Kashmir), through its Secretary.
3. Principal Government Medical College, Bakshi Nagar, Jammu

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that he does not wish to press the present T.A.

2. Accordingly, the T.A. is dismissed as not pressed.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**